Declaration of Assets and Liabilities

						Year2.	21	
		1, framo	Rrem	.9.V., son/d	laughter/wife o	· Late Bu	indesharar d	rafa
	ided.	ce and presently v	years,	belonging t	o Bihar.	legeslat	ive Assembl	14
1. (T. (EN10)			indian as	SPCUZ	Fity Gu	970		U
1 X/	give	herein below the d	etails of the	assets (imm	novable; moval	ole, bank balar	ice, etc.) of	
7 /1	myse	If, my spouse and	dependants'	*;				
121	A.	Details of move	able assets					
12/11		(Assets in joint r	name Indicat	ing the exter	nt of joint own	ership will also	have to be	
111,	given)						
A	Sr.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant-3	
aruta	No. (i)	Cash	D. B. P. Cavia	Soft 4	Name	Name	Etc. Name	
			25, 179	5 Kien	gri			
11.2.21	(11)	Deposits in Banks, Financial	1.00000	1-		4 2		
11.7		Institutions And	0.1.1	(1	ointaec bagh, fa	and)		
		Non-Banking Financial	report	\$,	-			
		Companies	in Aller	labad	00	1_		
93-			Bank G	igrdanig	bagh, Ta	rag		
993	(iii)	Bonds, Debentures and			200			
102/21		Shares in						
1		companies						
	(iv)	Other financial	C:20 -					
		institutions,	51884					
			1					
			05296	13416	on the	29780	05666	
	(1)	Motor Vehicles	III) POST	060100	KD) AL	- 39780	83 000	
	(v)	(details of		A204				
		make, etc.)	ACTE	10 66	STAL	IDED	BCVT	
	(vi)	Jewellery (give						
	(**)	details of		Edd-				
		weight and	_	10 gram	-			
		value)		57/Ver - gra				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

Other assets,

such as values of claims / interests

(vii)

* Dependant here means a person substantially dependent on the income of the employee.

10/02/2021

Details of Immovable assets 8.

[Note: Properties in joint ownership indicating the extent of joint ownership will

Sr. No.	nave to be indicated] Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	_			150 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	2 4
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)	A CONTRACTOR OF THE CONTRACTOR	-			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		747
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	_	

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government	and the second s	
	transport (including aircraft and helicopters)		
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	PAN NO	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	CRQPK 1592P	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

Personal Detail

GPF/CPF/PRAN No.	:-	PTS/BLA-1109
Gender	:-	M (M/f)
Date of Birth	:-	29081975 (DD/MM/YYY)
Class/Group	:-	C (A/B/C)
Cadre	:-	BYHAR LEGES LATIVE ASSEMBLY (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;•	NALANDA
I hereby d		that the above details are true to the best of my

Signature THIE THIR Name of Employee: Pramod Kremar Designation: Security (rugod)
Department: Bikar legeslative Assembly

C Marshal Branch, Patria) Date: 10/02/2021 Please sign each page of the declaration. Asset declaration form

Note:

Place: Patna

must be in A4 size white paper with computer typed (single side) in prescribed format.

10/02/2021